

F. No. J-11/2/2018-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated 29<sup>th</sup> October, 2018

ORDER

The President is pleased to accept the resignation of **Shri Sanjeev Narula**, Central Government Standing Counsel for the High Court of Delhi with effect from **16.10.2018**. Consequently, his name appearing in this Department's earlier Order No. J-11017/11/2015-Judl. (Part-1) dated 16.12.2016 in the list "Delhi High Court, Central Government Standing Counsel" at serial number 20, stands deleted.

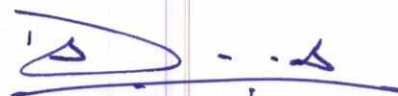
2. Hindi version of this order will follow.



(S. R. Mishra)  
Additional Secretary

**Copy for information to:**

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. Ms. Maninder Acharya, the Ld. ASGI, High Court of Delhi, C-390 LGF, Defence Colony, New Delhi-110024
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Shri Sanjeev Narula, Advocate G-9, LGF, Jangpura Extension, New Delhi-110014.
6. The Cash (LA) Section with request to stop the retainership fee to Shri Sanjeev Narula, Advocate with effect from 16.10.2018.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, D/o Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in